

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6491  
ANSWERED ON:06.05.2015  
APPOINTMENT OF FUNCTIONAL DIRECTORS CMDS IN CPSES  
Premachandran Shri N.K.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether any decision has been taken to appoint experienced management experts of the State Public Sector Undertakings (PSUs)/Private Sector Executives to the post of Functional Director/CMD of Central Public Sector Enterprises (CPSEs);
- (b) if so, the details thereof;
- (c) whether a review meeting was conducted in this regard;
- (d) if so, the details thereof and the outcome of the said meeting; and
- (e) the further steps taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) to (e): In accordance with the Government of India's Resolution dated 3rd March, 1987, Public Enterprises Selection Board is responsible for the selection and placement of personnel in the posts of Chairman, Managing Director or Chairman-cum-Managing Director (Level-I), and Functional Director (Level-II) in PSEs as well as in posts at any other level as may be specified by the Government. Notification dated the 4th April, 2008, allowed Private Sector Executives also to apply for Board level post(s) in CPSEs for a period of 5 years. Issue of extension of period is under examination of the Government.